NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.108/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No.17/2014	
NAME OF THE COMPANY	SK Bigstar Foods Limited & Others	
NAME OF THE PETITIONER(S)	TM -Food Processing Ltd &Others	
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Garages RICZ, 1422	Son Andr	9968tragos	2
	-Advade	, , , , , , , , , , , , , , , , , , , ,	
P. H. Alavind Panclian	So. Ad		
B. Mohan:	0 1		
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Roghunandan Rao G. Bhupet R1-3, 17-22	Sv. Ash -Ashocati	9966622805	B.
A. Sancthya Kenik 23- R26	Advoct-	9966775292	ah
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1. R. Raghunandan Rao - Sv. Adv 7 RI-3 2. G. Bhupesh — Advocate 9966622805 3. P. H. Atavineth Pendian - Sv. Adv 7 Petiltonen CP 14/2014 Bz 4. Sandhya Rani - Advocati - R₂₃-R₂₆ Date of hearing: 09.10.2017

CP No.17/2014 (TP No.108/HDB/2016)

CA No.174 of 2017

SK Bigstar Foods Limited & Others

ORDER

Heard Shri.P.H.Aravind Pandian along with Mr.B.Mohan, learned counsels for the petitioner and Shri.R Raghunandan Rao, Senior Counsel along with Shri.G.Bhupesh, learned counsels for the respondent Nos. 1 to 3 & 17 to 22 and Mrs.A.Sandhya Rani, learned counsel for the respondent Nos. 23 to 26.

Shri.B.Mohan for the petitioner/respondent filed CA No.174/2017 by inter-alia, seeking to summon originals of the annual returns vide SRN Q08000325 dated 05.04.2013 (FY 2007-08); SRN Q08000549 dated 05.04.2013 (FY 2008-09); SRN Q08000721 dated 05.04.2013 (FY 200-10); SRN Q08000911 dated 05.04.2013 (FY 2010-11) for the years 2007-08, 2008-09, 2009-10 & 2010-11, the Form 32 filed vide SRN No.B76390152 from the office of the 4th respondent herein i.e., Register of Companies, Andhra Pradesh, and also office copy of letter of 4th respondent bearing No. ORAP/C.COPY/VVR/2014/151, dated 25.11.2014 as they will be necessary for inspection by this Hon'ble Tribunal. Shri. Raghunandan Rao, senior counsel for the respondent stated that since there is a finding given by the forensic laboratory that the signature of Smt Kasturi is admittedly forged, and he wants to take up the CA first. Post the CA No.174/2017 on 02.11.2017.

Member (Technical)

Member (Judicial)